## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S)

: Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION FOR WHOM

D.CHANDRAGUPTA.

Cornsel for 7th nespondent a ch

Saivilai Me Luman Balchon

Counsel for Petitioner

Athil Jain for Tic. Bharkar

**ORDER** 

Counsel for Petitioner present. Counsels for R1 to R5 and for R7 present. No representation on behalf of R6. Counsel for the Petitioner is directed to send private notice to R6 after verification of the records. Put up on 14.11.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk